

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

106. I.A. 3289/2023
Company Appeal/37/2023
I.A. 3942/2022
I.A. 1620/2022
I.A. 1364/2022
IN
C.P.(IB)-4301(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.09.2023**

NAME OF THE PARTIES: BMW Financial Services Private Limited

V/s.

S K Wheels Private Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Adv. Harshad Vyas a/w Darshit Dave & Adv. Pawan Kulkarni i/b M/s. AVP Partners, Counsel appearing for the Applicant in I.A. 3289/2023, Adv. Aditya Mishra, Counsel for the Liquidator in C.A. 37/2023, Adv. Tanu Masalawala i/b DM Legal Ventures, Counsel for the Respondent No. 10 are present.

The matter is sub judice before the Hon'ble NCLAT.

At the joint request of the parties list this matter on **28.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

Vitthal